

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 4th May, 2012

Appeal No. 40 of 2012

Kaveri Gas Power Ltd.

....Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors.

....Respondent(s)

ORDER

The Court has not assembled today.

At the request of the learned counsel for the parties, post the matters on **06.07.2012.**

(COURT MASTER)